

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
POSCHO STEELS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Poscho Steels Private Limited
2.	Date of incorporation of corporate debtor	23-08-1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51100MH1999PTC121425
5.	Address of the registered office and principal office (if any) of corporate debtor	308, 3 rd floor, Ceejay House, Dr. A. B. Road, Worli, Mumbai – 400018
6.	Date of closure of Insolvency Resolution Process	22-03-2021 (Order dated 23-03-2021 available on NCLT site on 08-04-2021)
7.	Liquidation commencement date of corporate debtor	08-04-2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Manish D. Shah IBBI/IPA-001/IP-P00094/2017-18/10194
9.	Address and e-mail of the liquidator, as registered with the Board	A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai – 400101 mdshah0211@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	407, Sanjar Enclave, Opp. PVR / Milap Cinema, S. V. Road, Kandivali (west), Mumbai – 400067 poschosteels@consultinsolvency.com
11.	Last date for submission of claims	07-05-2021

Notice is hereby given that the National Company Law Tribunal, Mumbai bench has ordered the commencement of liquidation of the **Poscho Steels Private Limited** on 23rd March 2021.

The stakeholders of **Poscho Steels Private Limited** are hereby called upon to submit their claims with proof on or before 7th May 2021, being 30 days from the date of receipt of order, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Manish D. Shah
Date and place: : 10/04/2021, Mumbai

MDShah

